

SPECIAL BENCH  
COURT - I

S-10

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/101(KB)2021  
IA(I.B.C)/1425(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18<sup>TH</sup> JULY 2024**

IN THE MATTER OF	SHREE SHANKAR SAW MILL PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 10

**Appearances (via video conferencing/physically)**

Ms. Tanusree Paul, Adv. : For Liquidator  
Mr. Saurav Jain, Adv.

**ORDER**

1. Ld. Counsel for the liquidator present.
2. **IA(I.B.C)/1425(KB)2024**
  - i. This IA has been filed seeking extension of liquidation period by three months for the reasons mentioned in the IA. This IA is accompanied by an affidavit of liquidator at page 21.
  - ii. We are satisfied with the prayer mentioned in this IA.
  - iii. In view of the above, time to complete the liquidation process is extended by three months w.e.f. 14.07.2024. Liquidator to complete the entire process within the extended period positively.
  - iv. IA is accordingly, allowed and **disposed of**.

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**